OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, (NORTH) ROHINI COURTS, DELHI

ORDER

In view of request received from Ms. Neha Pandey, Ld. MM in the partial modification of Duty MM for the month of September 2022 (Ref. No. 24480-24540/CMM/North/Rohini/Delhi 2022 dated 29.08.2022), it is ordered that Ms. Nidhi Chitkara, Ld. MM shall work as Duty MM is 09.09.2022 in place of Ms. Neha Pandey, Ld. MM. and Ms. Neha Pandey, Ld. MM shall work as Duty MM on 26.09.2022 in place of Ms. Nidhi Chitkara, Ld. MM.

(Deepika Singh) Chief Metropolitan Magistrate North District, Rohini, Delhi.

No. 25515-25551 /CMM/ North/Rohini/Delhi/2022

DATED: 03/09/22

Copy forwarded for information and necessary action to :

- 1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Ld. Principal District & Sessions Judge, North District, Delhi.
- 3. The Ld. Magistrates posted in North District, Delhi.
- 4. The Secretary, DLSA, North District, Rohini Courts, Delhi.
- 5. The Incharge, Facilitation Centre, Rohini Courts, Delhi.
- 6. The Secretary, Rohini Court Bar Association, Rohini, Delhi.
- 7. Law Officer, Tihar Jail, Delhi
- 8. The Chief Public Prosecutor (North),(North-West).
- 9. The DCP (Outer), (North-West), (Rohini), (Outer North).
- 10. The Supdt. Rohini Jail, Delhi.
- 11. The Incharge Lock-up, Rohini Courts, Delhi.
- 12. The Incharge Cash Branch, Room No.18, Ground Floor, Rohini Courts, Delhi.
- 13. Reader, Video Conferencing Room, Rohini Courts, Delhi.

14. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.

15. The Care Taker, Rohini Courts, Delhi.

46. For Uploading on centralized web-site through LAYERS.

- 17. For Uploading on LAYERS.
- 18. Notice Board.

19. Security Incharge, Rohini Courts Delhi

20. The IG (Prison), Tihar Jail, Delhi, New Delhi.

21. Guard File.

(Deepika Singh)

(Deepika Singh) Chief Metropolitan Magistrate North District, Rohini, Delhi. **-**

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